

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 29.

C.P. (IB)/624(MB)2022

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **12.09.2023**

NAME OF THE PARTIES: **IDBI Trusteeship Services Limited**

Vs

Reliance Infrastructure Limid

For the OC : Senior Counsel Mr. Gaurav Joshi a/w Saloni Kapadia.

For the CD : Adv. Kataria.

IBC under Sec. 9

ORDER

At the joint request of both sides, list this matter on **12.10.2023. HoB.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//